## OFFICE OF THE DISTRICT JUDGE, BANKURA ENGLISH DEPARTMENT.

Notification for recruitment of Sweeper in the post of Group 'D' in the Judgeship of Bankura for the year 2017.

Employment Notification No.01/2017 Dated, Bankura, the 18th day of August, 2017

Applications from the eligible Indian Citizens are invited to fill up the existing 4 (four) vacancies, in the post of Gr. 'D' in the Judgeship of Bankura.

Particular category, Vacancy position, Scale of pay application fees and other details are given hereunder:-

1. Category of vacancy position:-

21.

- i) OBC-A(EC).....1
- ii) Unreserved/General ...... 2
- iii) S.C.(EC)...... 1
- 2. <u>Scale of pay : -</u> PB-1 of Rs. 4900 16200/- plus Grade pay of Rs. 1700/- and other allowances as per Govt. Rules.
- 3. The appointment will initially be made on a purely temporary basis but is likely to be made permanent.
- 4. Eligibility of Age :-

Not less than 18 years and not more than 40 years as on 1st January, 2017. Relaxation of age limit is for 5 years in case of SC/ST and for three years for OBC candidates.

5. Essential Qualification:-

The candidate must have ability to read and write Bengali.

6. Mode of Examination:

The selection shall be made on the basis of an interview.

- 7. The appropriate authority shall have the discretion to fix qualifying marks in the interview and relaxation in marks may be considered in respect of candidates belonging to S.C./ S.T. and other backward classes, if deemed necessary.
- 8. S.C./S.T./O.B.C. candidates of other state will be treated as General Candidates.
- 9. Application Fees: For General Candidate ......Rs.150/For O.B.C. Candidate ......Rs. 150/For S.C. Candidate .......Rs. 25/-
- 10. <u>Mode of Payment</u>: The applicant is required to deposit application fees in Current A/C No. 32072580705 of "District Judge, Bankura" of State Bank of India, Bankura, Machantala Branch. Therefore, the candidate is instructed to write his/her full name in depositor's column and the applicant should file the original bank deposit slip (counterfoil) along with the application. The bank charges, if any, shall be borne by the applicant himself/herself, if deposited in a branch other than Bankura Machantala Branch of S.B.I. Any other mode of payment of application fee will not be accepted.

## How to Apply:-

Applicant must submit application addressed to the Chairman, District Recruitment Committee, District Judge's Court, Bankura only in prescribed form as per following instruction on and from 28.08.2017 to 15.09.2017 up to 5.00 P.M. No application will be accepted after 5.00 P.M. on 15.09.2017.

## Instructions

i) Attested documents, as mentioned in the application format accompanied with the application and self attestation in this respect will not be valid. ii) One passport size photograph duly signed by the candidate should be pasted in the respective places mentioned in the format. iii) Full signature of the candidate with date must be given at the bottom of the application. Defective/incomplete application, unsigned application/application submitted without proper application fee and not according to prescribed format will be summarily rejected. iv) The application fee is not refundable in any case. v) Admit Card containing, venue, Date and Time of the tests, as also other information, will be sent to the candidates whose applications will be considered to be in order in all respect by post. vi) Candidates called for the interview shall be required to appear at their own expenses. vii) If at any stage of the process, a candidate is found to be ineligible in terms of the Notification, his/her candidature shall be cancelled without making any reference to him/her and without assigning any reason. viii) A candidate furnishing incorrect or false particulars or suppressing material information will be disqualified and if appointed, shall be liable for dismissal from service. ix) The District Recruitment Committee reserves the right to offer appointment to the selected candidates at any place of the Judgeship and not according to the preference/option given by the applicant. x) Once appointed the matters regarding service, seniority, promotion etc. in respect of an appointee will be regulated by the rules followed in the Judgeship of Bankura. xi) In case of any dispute, the decision of the District Recruitment Committee of Bankura Judgeship shall stand final xii) The Candidates already in service under Govt./Public Sector undertaking and within the prescribed age limit must obtain "no objection certificate" of the concerned authority before making an application. xiii) The District recruitment Committee of Bankura Judgeship reserves the right to make shortlist of the successful candidates. The Panel/s thus formed shall remain effective till the process of giving appointment against the notified vacancies, is completed. However the Panel/s shall remain valid for a year from the date of its formation. xiv) The District Recruitment Committee shall have the discretion to fix the minimum qualifying marks in respect of the post notified above and shall have discretion to relax any or part of the norms

LAST DATE FOR RECEIPT OF APPLICATION IS, 15.09.2017 within 5.00 P.M.

The application form and insructions may be downloaded by the candidates from the following websites a) www.bankura.gov.in b) www.ecourts.gov.in/bankura and c) www.calcuttahighcourt.nic.in.

> District Judge, Bankura-cum-Chairman, District Recruitment Committee, Bankura Judgeship

## APPLICATION FORM

TOST APPLIED FOR SWEEPER CATEGORY			
			One recent
			passport size
			photograph duly
			signed by the
			candidate to be
			pasted here
	For Office use	and the second s	
	Serial No.		
	Roll No.		
To Chair			
The Chair	man, ecruitment Committee, Bankura.		
	ndge's Office, Bankura		
	aura, Dist.Bankura, PIN-722 101.		
r.O. Bank	and, Dist. Bankurd, PIN-722 101.		
Sir,		Landin and	I had to submit my
	beg to apply for the post ofarticulars as per prescribed format, given		r beg to submit my
1. F	ull Name (in block letters)	:	
2. N	lame of the Father/Husband	:	
	e of Birth	. 1	
	Actual age as on the date of application give attested supporting documents)	: years months	s days
	sex (Male/Female)		and the second s
	Vationality		
	- 000 00 000 000 000 000 00 00 00 00 00		
V.	Religion	:	
	Address (Permanent & Present with Tel.	•	
r Marie	No., if any)		
9. V	Whether belongs to S.C/S.T./OBC	;	
	give attested supporting documents)		
10. F	Physically Handicapped (write Yes/No)	;	
	give attested supporting documents)		
		:	
11 F	ducational Qualification	:	
. (	give attested supporting documents)		
,			
	0 0 0 0 0		
12. <i>F</i>	Are you a Govt. Servant – Yes/No.,	:	
i i	f yes, give details.		
13. 0	Other qualification, if any.	•	
14. P	lease state the No., date and amount of		
E	Bank Challan / Indian Postal Order	1 1	
is bereby declare that (a) all statements made in this application are true, complete and correct to the best of my knowledge and			
being. In the event of any information being found false, my candidature is liable to be cancelled (b) (only for candidates, serving under Government) I have obtained "no objection" certificate from my Appointing Authority in writing, (Strike out the portion(b),			
		c tront my rappointing ratios my in m	
if not appli	Cubicij		

Full Signature of the Candidate

Date: Place: Enclo: